

वाणिज्य मंत्री (श्री मनुभाई शाह):
 (क) से (ग). पूर्वी अफ्रीकी देशों द्वारा भारत से कपड़े की खरीद जारी है। 1963-64 से पूर्वी अफ्रीकी देशों को निर्यात हुए सूती धानों और सूत का परिमाण इस प्रकार रहा है :—

	सूती धान	सूत
	(लाख मीटर में)	(लाख कि० ग्रा०)
1963-64	464.46	6.88
1964-65	366.04	4.33
1965-66	120.02	2.26
(अप्रैल-अगस्त 1965)		

पूर्वी अफ्रीका में सूती कपड़े का निर्यात कम होने का कारण अन्य निर्यातक देशों से कड़ों प्रतिस्पर्धा होना, और पूर्वी अफ्रीका में ही सूती वस्त्रों का उत्पादन बढ़ जाना है। फिर भी, आगामी कुछ महीनों में इस क्षेत्र में हमारे सूती वस्त्रों का निर्यात बढ़ जाने का अच्छा सम्भावनाएं हैं।

Heavy Engineering Corporation, Ranchi

**2257. Shri P. K. Ghosh:
 Shri Tridib Kumar Chaudhuri:
 Shri Solanki:**

Will the Minister of Industry and Supply be pleased to state:

(a) the estimated cost of the sewage disposal scheme taken up by the Heavy Engineering Corporation, Ltd., Ranchi;

(b) whether the effluent can be utilised for the purpose of agriculture: and

(c) if so, whether any efforts have been made to collaborate with the State Government for the utilisation of the effluent and sludge?

The Minister of Heavy Engineering in the Ministry of Industry and Supply (Shri T. N. Singh): (a) Rs. 86 lakhs.

(b) Yes; during eight months of the dry season.

(c) A scheme for setting up a model farm of 100 acres with the collaboration of the State Government is under examination.

Heavy Engineering Corporation, Ranchi

**2258. Shri P. K. Ghosh:
 Shri Solanki:
 Shri Tridib Kumar Chaudhuri:**

Will the Minister of Industry and Supply be pleased to state:

(a) the total acreage of land acquired by the Heavy Engineering Corporation, Ranchi for its projects at Ranchi;

(b) the total acreage out of this utilised for the factory, stores and office buildings and residential quarters of the township; and

(c) the total number of acres lying unutilised so far?

The Minister of Heavy Engineering in the Ministry of Industry and Supply (Shri T. N. Singh): (a) 6885 acres.

(b) 4390 acres.

(c) 2495 acres.

Heavy Engineering Corporation, Ranchi

**2259. Shri Gulshan:
 Shri Solanki:
 Shri Tridib Kumar Chaudhuri:**

Will the Minister of Industry and Supply be pleased to state:

(a) the number of deputationists from the various State Governments who are working in the Heavy Engineering Corporation Ltd., Ranchi;

(b) for how long they are going to be kept by the Heavy Engineering Corporation; and

(c) the total amount of deputation allowances and other allowances, over and above those paid to the regular staff, being paid by the Corporation to these deputationists annually?

The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh): (a) 298.

(b) The period of deputation varies from case to case depending upon the exigencies of requirements of the Corporation. Extension of period of deputation is allowed only when it is not possible, in the interest of work, to replace the deputationist.

(c) 292 deputationists have joined in the Corporation's scales of pay and are paid salaries and allowances as are payable to regular staff of the Corporation. The deputation allowances paid to the other 46 deputationists amounts to Rs. 24,336/- a year.

मध्य प्रदेश में कपड़ा मिलों में काम करने वाले श्रमिक

2260. श्री हुकम चन्द कश्यप :
श्री बड़े :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में कपास की उपज में कमी हो जाने से जो श्रमिक बेरोजगार हो गये हैं, उन्हें कोई अन्य रोजगार देने के लिये क्या सरकार ने मध्य प्रदेश सरकार से अनुरोध किया है; और

(ख) यदि हाँ, तो तत्सम्बन्धी स्वीकृत क्या है ?

वाणिज्य मंत्री (श्री मनुभाई शाह) :

(क) और (ख). मध्य प्रदेश में कपास की उपज में कमी हो जाने के कारण कपड़ा मिल के श्रमिकों के बेकार हो जाने की कोई सूचना

नहीं मिली है; और श्रमिकों को कोई अन्य रोजगार देने का प्रश्न ही नहीं उठता ।

Loading Time for 4-wheeled Wagons

2261. Shri Himatsingka:
Shri Rameshwar Tanti:
Shri B. K. Das:
Shri S. C. Samanta:

Will the Minister of Railways be pleased to state:

(a) whether the present restriction of 5-hour daylight loading time is to be relaxed, particularly for 4-wheeled wagons, in view of the fact that this time has been found to be extremely inadequate for satisfactory loading of coal; and

(b) if so, when?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):

(a) and (b). Prior to 1st February, 1963, a free time of 5 hours was allowed for loading of coal in all types of wagons. On receipt of representations from the trade and with effect from 1st February, 1963, the free time for BOX wagons was enhanced to 10 hours in the case of a group of 20 BOX wagons or more placed at a time. Later, with effect from 17th February, 1964, 7 working hours were permitted for groups of 11 to 19 BOX wagons.

In the case of 4-wheeled wagons, the free time continues to be 5 hours.

There is no proposal for any liberalization in it.

Trade Agreement with U.S.S.R.

2262. Shri P. C. Borooah: Will the Minister of Commerce be pleased to refer to the reply given to Starred Question No. 332 on the 19th November, 1965 and state:

(a) whether Government have since concluded a trade agreement with U.S.S.R. for which a Soviet Trade Delegation recently visited India; and

(b) if so, the main terms of the agreement?